

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Review Petition No. 22 of 2015 in Appeal No. 108 of 2014

Dated: 28th February, 2017

In the matter of:

Udupi Power Corporation Ltd.

... Review Petitioner(s)/R-2

Vs.

Power Company of Karnataka & Ors.

... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **28.04.2017.**

For Court Master

suman